

(2025) 01 TP CK 1675
In the Tripura High Court
Case No : Writ Petition (C) No. 53 Of 2025

Sadhan Chandra Dalal

APPELLANT

Vs

State Of Tripura And 4 Ors.

RESPONDENT

Date of Decision : 30-01-2025

Acts Referred:

Citation : (2025) 01 TP CK 1675

Bench : Single Bench

Advocate : Biswajit Palit, J

Judgement

Biswajit Palit, J

Learned Counsel Mr. S. Bhattacharjee along with Mr. D. Paul, Learned Counsel appears for the petitioner.

Learned Senior G.A. Mr. P. Gautam has appeared on behalf of the respondents No.1, 2 and 3 and sought time to take necessary instruction and also sought accommodation to file counter-affidavit, if any.

Prayer is allowed.

List this matter on 06.03.2025.

In the meantime the respondents may file counter-affidavit, if any.

Ms. A. Chakraborty, Learned Counsel appears for the respondents No.4 and 5.